

Form IV
[See paragraph 8(3)]

CANCELLATION OF NOMINATION

I (name and address) do hereby cancel the nomination dated made by me in respect of the following Bonds Ledger Account No.....and registered by the Reserve Bank of India on(date) vide registration no.

Particulars of the Bonds Ledger Account

Date of Issue	Nomenclature of the deposit	Bonds Ledger Account	Amount (Rs.)

Place: _____

(Signature of the Bonds Ledger Account holder)

Date: _____

Signature with name and address of witnesses:

- 1.....
- 2.....

Acknowledgment

We acknowledge having cancelled the nomination in favour of (Name of nominees) for the Bonds Ledger Account No. for the Deposit noted *vide* our nomination registration no. dated

Date:

Authorised Official